

FORM A**PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF
AB AGROTECH INDIA PVT. LTD.**

RELEVANT PARTICULARS

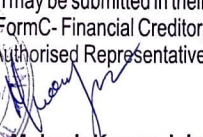
| | | |
|-----|---|--|
| 1. | Name of Corporate Debtor | AB AGROTECH INDIA PVT. LTD. |
| 2. | Date of incorporation of Corporate Debtor | 23th April 2009 |
| 3. | Authority under which Corporate Debtor is incorporated / registered | Registrar of Companies, Mumbai |
| 4. | Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor | U01403MH2009PTC191967 |
| 5. | Address of the registered office and principal office (if any) of Corporate Debtor | 919, Maker Chamber V, Nariman Point, Mumbai, Mumbai City, Maharashtra-400021, India |
| 6. | Insolvency commencement date in respect of Corporate Debtor | Date of order 15th May, 2024 |
| 7. | Estimated date of closure of insolvency resolution process | 11th November, 2024 (180 days from the date of Order) |
| 8. | Name and Registration number of the insolvency professional acting as Interim Resolution Professional | NAME: MR. MUKESH KUMAR JAIN Regd. No: IBBI /IPA-001/IP-P01236/ 2018-19/11944 |
| 9. | Address & email of the interim resolution professional, as registered with the board | Address: C-203, EDGE, Opposite Maruti Suzuki Arena, Vidhansabha Road, Mova, Raipur-492007 (C.G.). Email: mkj2822@gmail.com |
| 10. | Address and e-mail to be used for correspondence with the Interim Resolution Professional | Address: C-203, EDGE, Opposite Maruti Suzuki Arena, Vidhansabha Road, Mova, Raipur-492007 (C.G.). Email: cirp.abaip@gmail.com |
| 11. | Last date for submission of claims | 29th May, 2024 (14 days from the date of order received by IRP) |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional | Not Applicable as per information available with IRP till date |
| 13. | Names of insolvency professionals identified to act as authorised representative of creditors in a class (three names for each class) | Not Applicable |
| 14. | (a) Relevant forms and (b) Details of authorized representatives are available at: | (a) www.ibbi.gov.in (b) Not applicable as per information available with IRP till date |

Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of a corporate insolvency resolution process of **M/s AB Agrotech India Private Limited** on **15th May, 2024**.

The creditors of **M/s AB Agrotech India Private Limited** are hereby called upon to submit their claims with proof on or before **29th May, 2024** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. The claim may be submitted in their specified forms- Form B- Operational Creditor (other than workmen/employee), Form C- Financial Creditor, Form CA- Financial Creditor in A class, Form D- Workmen/Employee, form E- Authorised Representative of workmen/employee & Form F- other creditors.

Submission of false or misleading proofs of claim shall attract penalties.


Mukesh Kumar Jain
Interim Resolution Professional

Regd. No.: IBBI /IPA-001/IP-P01236/2018-19/11944
In the Matter of **M/s AB Agrotech India Private Limited**
AFA validity till : 17.09.2024

Date : 15.05.2024
Place: Raipur (C.G.)

| STATEMENT OF AUDITED FINANCIAL RESULTS FOR THE QUARTER AND YEAR ENDED MARCH 31, 2024 | | | | | | |
|--|---|----------------------|------------------------|----------------------|----------------------|----------------------|
| S. No. | Particulars | Quarter Ended | | | Year Ended | |
| | | 31.03.2024 (Audited) | 31.12.2023 (Unaudited) | 31.03.2023 (Audited) | 31.03.2024 (Audited) | 31.03.2023 (Audited) |
| 1 | Total Income from Operations | 27,926.07 | 25,143.56 | 29,477.57 | 107,135.50 | 105,513.74 |
| 2 | Net Profit for the period (before Tax, Exceptional and/or Extraordinary Items) | 1,052.08 | 756.48 | 1,050.95 | 3,358.12 | 2,963.09 |
| 3 | Net Profit for the period before tax (after Exceptional and/or Extraordinary Items) | 1,052.08 | 756.48 | 1,050.95 | 3,358.12 | 2,963.09 |
| 4 | Net Profit for the period after tax (after Exceptional and/or Extraordinary items) | 807.58 | 551.53 | 736.86 | 2,505.44 | 2,154.64 |
| 5 | Total Comprehensive Income for the period [Comprising Profit for the period (after tax) and Other Comprehensive Income (after tax)] | 778.45 | 555.66 | 740.31 | 2,488.66 | 2,171.07 |
| 6 | Equity Share Capital | 628.00 | 628.00 | 628.00 | 628.00 | 628.00 |
| 7 | Other Equity as shown in the Audited Balance Sheet of the year | - | - | - | 16,054.84 | 14,005.58 |
| 8 | Earnings Per Share (of Rs. 2/- each) (for continuing and discontinued operations) (In Rs.) - | | | | | |
| | (a) Basic (Rs.) | 2.57 | 1.76 | 2.35 | 7.98 | 6.86 |
| | (b) Diluted (Rs.) | 2.57 | 1.76 | 2.35 | 7.98 | 6.86 |

Notes:

a) The above is an extract of the detailed format of Quarterly/ Annual Financial Results filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly Financial Results are available on the websites of the Stock Exchange(s), www.bseindia.com, and on the Company's website www.bharatseats.com.

b) The above financial results of Bharat Seats Limited ("the Company") have been prepared in accordance with Indian Accounting Standards (Ind-AS) as prescribed under section 133 of the Companies Act, 2013 read with Rule 3 of the Companies (Accounting Standards) Rules, 2015 as amended.

c) The above financial results have been reviewed by the Audit Committee and approved by the Board of Directors at their meeting held on 15th May, 2024.

For and on behalf of the Board of Directors
Sd/-
(Rohit Relan)
Chairman and Managing Director

Place: Gurugram
Date: May 15, 2024

Krishna Institute of Medical Sciences Limited
Corporate Identity Number: L55101TG1973PLC040558
Registered office: 1-8-31/1, Minister Road, Secunderabad - 500003, Telangana, India
Website: www.kimshospitals.com, Email: cs@kimshospitals.com, Tel: 040 7122 5000



STATEMENT OF AUDITED STANDALONE AND CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND YEAR ENDED 31 MARCH 2024

| S.No. | Particulars | Standalone | | | | | Consolidated | | | | |
|-------|--|---------------------|-----------------------|---------------------|---------------------|---------------------|---------------------|-----------------------|---------------------|---------------------|---------------------|
| | | Quarter Ended | | Year Ended | | | Quarter Ended | | Year Ended | | |
| | | 31-Mar-24 (Audited) | 31-Dec-23 (Unaudited) | 31-Mar-23 (Audited) | 31-Mar-24 (Audited) | 31-Mar-23 (Audited) | 31-Mar-24 (Audited) | 31-Dec-23 (Unaudited) | 31-Mar-23 (Audited) | 31-Mar-24 (Audited) | 31-Mar-23 (Audited) |
| 1 | Total Income | 3,087.44 | 3,062.90 | 2,983.24 | 12,375.86 | 11,555.20 | 6,376.04 | 6,090.91 | 5,808.13 | 25,112.00 | 22,235.50 |
| 2 | Net profit (Before tax and Exceptional items) | 674.68 | 777.07 | 979.65 | 3,181.71 | 3,373.33 | 1,001.20 | 1,025.73 | 1,272.69 | 4,599.08 | 4,700.78 |
| 3 | Net profit before tax (after Exceptional Items) | 674.68 | 777.07 | 979.65 | 3,181.71 | 3,373.33 | 999.94 | 1,024.50 | 1,272.69 | 4,596.37 | 4,849.07 |
| 4 | Net profit after tax (after tax and Exceptional Items) | 481.94 | 583.55 | 746.97 | 2,353.41 | 2,524.89 | 714.92 | 765.51 | 986.73 | 3,360.07 | 3,658.13 |
| 5 | Total comprehensive income for the year (Comprising income for the year (after tax) and other comprehensive income(after tax)) | 478.60 | 585.50 | 748.30 | 2,355.92 | 2,533.12 | 712.23 | 767.81 | 989.62 | 3,363.33 | 3,666.64 |
| 6 | Equity share capital (Face value of Rs. 10/- each) | 800.28 | 800.28 | 800.28 | 800.28 | 800.28 | 800.28 | 800.28 | 800.28 | 800.28 | 800.28 |
| 7 | Reserves (excluding revaluation reserve) | 17,864.23 | 17,385.63 | 15,508.31 | 17,864.23 | 15,508.31 | 17,483.29 | 17,285.32 | 15,895.10 | 17,483.29 | 15,895.10 |
| 8 | Earnings per share (Face value of Rs.10/- Each): (not annualised) | | | | | | | | | | |
| | (i) Basis (in Rs.) | 6.02 | 7.29 | 9.33 | 29.41 | 31.55 | 8.18 | 8.98 | 11.65 | 38.75 | 42.03 |
| | (ii) Diluted (in Rs.) | 6.02 | 7.29 | 9.33 | 29.41 | 31.55 | 8.18 | 8.98 | 11.65 | 38.75 | 42.03 |

Notes:

1) The above is an extract of the detailed Audited Financial Results filed with Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations 2015. The full format of the Financial Results for the quarter and year ended 31.03.2024 are available on Stock Exchange(s) website www.bseindia.com, www.nseindia.com and on Company's website at www.kimshospitals.com.

2) The above results of the Company have been reviewed by the audit committee and approved by the Board of Directors at their meeting held on 16.05.2024.

By Order of the Board
For Krishna Institute of Medical Sciences Limited
Dr. B. Bhaskara Rao
Chairman & Managing Director
DIN: 00008985

Place: Hyderabad
Date: 16 May 2024

**FORM A
PUBLIC ANNOUNCEMENT**
[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]
**FOR THE ATTENTION OF THE CREDITORS OF
AB AGROTECH INDIA PVT. LTD.**

| RELEVANT PARTICULARS | |
|---|---|
| 1. Name of Corporate Debtor | AB AGROTECH INDIA PVT. LTD. |
| 2. Date of incorporation of Corporate Debtor | 23rd April 2009 |
| 3. Authority under which Corporate Debtor is incorporated / registered | Registrar of Companies, Mumbai |
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| 9. Address & email of the interim resolution professional, as registered with the board | Address: C-203, EDGE, Opposite Maruti Suzuki Arena, Vichansabha Road, Wajra, Raipur-492007 (C.G.). Email: mk2822@gmail.com |
| 10. Address and e-mail to be used for correspondence with the Interim Resolution Professional | Address: C-203, EDGE, Opposite Maruti Suzuki Arena, Vichansabha Road, Wajra, Raipur-492007 (C.G.). Email: crp.abaiip@gmail.com |
| 11. Last date for submission of claims | 29th May, 2024 (14 days from the date of order received by IRP) |
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Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of a corporate insolvency resolution process of M/s AB Agrotech India Private Limited on 15th May, 2024.

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Mukesh Kumar Jain
Interim Resolution Professional
Regd. No.: IBBI /IPA-001/1P-P01236/2018-19/11944
In the Matter of M/s AB Agrotech India Private Limited
AFA validity till : 17.09.2024

Date : 15.05.2024
Place: Raipur (C.G.)



न्यूक्लियर पावर कॉर्पोरेशन ऑफ इंडिया लिमिटेड

NUCLEAR POWER CORPORATION OF INDIA LIMITED

(भारत सरकार का उद्यम A Government of India Enterprise) सीआईएन CIN - U40104MH1987GO149458

पंजीकृत कार्यालय Registered Office : 16th तल Floor, सेंटर-I Centre-I, विश्व व्यापार केंद्र World Trade Centre, कफ परेड, कुलाबा, मुंबई Cuffe Parade, Colaba, Mumbai- 400 005.

दूरभाष संख्या Tel. No. 022-22182171 / 77, फैक्स संख्या Fax No. 022-22180109, वेबसाइट Website - www.npcl.nic.in, ई-मेल E-mail - richasinha@npcil.co.in

**31 मार्च, 2024 को समाप्त तिमाही एवं वर्ष हेतु एकल और समेकित वित्तीय परिणामों का सार
EXTRACT OF STANDALONE & CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND YEAR ENDED 31ST MARCH 2024**

(₹ करोड़ में in Crore)

| विवरण Particulars | एकल Standalone | | | | समेकित Consolidated | | | |
|---|---|---|---|--|--|--|---|--|
| | 31/03/2024 को समाप्त तिमाही 3 Months ended 31/03/2024 | 31/12/2023 को समाप्त हुए पिछली तिमाही Preceding 3 months ended 31/12/2023 | 31/03/2023 को समाप्त हुई इसी तिमाही के पिछली वर्ष के आंकड़े Corresponding 3 months ended for previous year 31/03/2023 | 31/03/2024 को समाप्त वर्तमान अवधि के लिए इस तारीख तक वर्ष के आंकड़े Year to Date figures for current period ended 31/03/2024 | 31/03/2023 को समाप्त पिछली वर्ष के आंकड़े previous year ended 31/03/2023 | 31/03/2024 को समाप्त वर्तमान अवधि के लिए इस तारीख तक वर्ष के आंकड़े Year to Date figures for current period ended 31/03/2024 | 31/03/2023 को समाप्त पिछली अवधि के लिए इस तारीख तक वर्ष के आंकड़े Year to Date figures for previous period ended 31/03/2023 | |
| | लेखापरीक्षित Audited | गैर लेखापरीक्षित Un-audited | लेखापरीक्षित Audited | लेखापरीक्षित Audited | लेखापरीक्षित Audited | लेखापरीक्षित Audited | लेखापरीक्षित Audited | |
| 1. प्रचालनों से कुल आय | 3,815.99 | 4,609.84 | 3,872.09 | 18,484.17 | 14,618.50 | 18,484.17 | 14,618.50 | |
| 2. इस अवधि हेतु लाभ (कर, अपवाद स्वरूप और/अथवा असामान्य मदों से पूर्व) | 1,839.77 | 2,393.54 | 1,720.89 | 10,322.16 | 6,138.22 | 10,322.25 | 6,138.29 | |
| 3. इस अवधि हेतु कर-पूर्व लाभ (अपवाद स्वरूप एवं असामान्य मदों के पश्चात) | 1,839.77 | 2,393.54 | 1,720.89 | 10,322.16 | 6,138.22 | 10,322.25 | 6,138.29 | |
| 4. इस अवधि हेतु कर पश्चात लाभ (अपवाद स्वरूप एवं असामान्य मदों के पश्चात) | 497.24 | 1,620.36 | 1,617.94 | 6,522.66 | 5,146.01 | 6,522.72 | 5,146.06 | |
| 5. इस अवधि के लिए कुल समग्र आमदनी [इसमें इस अवधि का निवल लाभ (कर पश्चात) व अन्य समग्र आय (कर पश्चात) शामिल हैं।] | 489.72 | 1,610.87 | 1,710.27 | 6,485.53 | 5,202.14 | 6,485.59 | 5,202.19 | |
| 6. प्रदत्त इक्विटी शेयर पूंजी (अंकित मूल्य ₹ 1000/- प्रति शेयर) | 17,675.48 | 17,208.66 | 13,733.66 | 17,675.48 | 13,733.66 | 17,675.48 | 13,733.66 | |
| 7. पुनः मूल्यांकित प्रारक्षित, पूंजी प्रारक्षित एवं आबंटन हेतु लंबित इक्विटी से प्राप्त राशि को छोड़कर प्रारक्षित | 43,145.26 | 43,720.53 | 38,508.73 | 43,145.26 | 38,508.73 | 43,145.63 | 38,509.05 | |
| 8. निवल मूल्य | 60,820.74 | 60,929.19 | 52,242.39 | 60,820.74 | 52,242.39 | 60,821.11 | 52,242.71 | |
| 9. प्रदत्त ऋण पूंजी (बॉण्ड) | 27,010.10 | 27,010.10 | 27,010.10 | 27,010.10 | 27,010.10 | 27,010.10 | 27,010.10 | |
| 10. बकाया मौचनीय अधिमानी शेयर | - | - | - | - | - | - | - | |
| 11. ऋण इक्विटी अनुपात | 1.49 | 1.37 | 1.47 | 1.49 | 1.47 | 1.49 | 1.47 | |
| 12. दर नियामक गतिविधियों के पश्चात प्रति शेयर अर्जन (अंकित मूल्य ₹ 1000/- प्रति शेयर) (₹ में) | | | | | | | | |
| ए) मूल | (*) 30.09 | (*) 100.55 | (*) 117.81 | 393.69 | 376.59 | 393.70 | 376.60 | |
| ब) घटाई हुई | (*) 30.09 | (*) 99.11 | (*) 114.88 | 393.69 | 356.09 | 393.70 | 356.09 | |
| 13. पूंजीगत मोचन प्रारक्षित | - | - | - | - | - | - | - | |
| 14. डिबेंचर (बॉण्ड) मोचन प्रारक्षित | 2,701.01 | 2,701.01 | 2,701.01 | 2,701.01 | 2,701.01 | 2,701.01 | 2,701.01 | |
| 15. ऋण चुकोती व्यापन अनुपात | 0.75 | 0.82 | 0.71 | 1.20 | 0.96 | 1.20 | 0.96 | |
| 16. ब्याज चुकोती व्यापन अनुपात | 0.85 | 1.68 | 1.47 | 1.59 | 1.36 | 1.59 | 1.36 | |

टिप्पणियाँ Notes :

- उपरोक्त आंकड़े भारतीय प्रतिभूति और विनियम बोर्ड (सूचीबद्धता बाध्यताएँ और प्रकटीकरण अपेक्षाएँ) विनियमवली, 2015 के विनियम 52 के अंतर्गत स्टॉक एक्सचेंज को प्रस्तुत किए जाने वाले वित्तीय परिणामों के विस्तृत प्रारूप का सार हैं। निगम के वित्तीय परिणामों का पूर्ण प्रारूप, हमारी वेबसाइट www.npcl.nic.in के हमारे बारे में - कंपनी का संक्षिप्त परिचय के अंतर्गत और नेशनल स्टॉक एक्सचेंज की वेबसाइट पर उपलब्ध है।
- भारतीय प्रतिभूति और विनियम बोर्ड (सूचीबद्धता बाध्यताएँ और प्रकटीकरण अपेक्षाएँ) विनियमवली, 2015 के विनियम 52 (4) के अंतर्गत आवश्यक प्रकटीकरण नेशनल स्टॉक एक्सचेंज को किए जा चुके हैं और यह हमारी वेबसाइट के हमारे बारे में - कंपनी का संक्षिप्त परिचय के अंतर्गत उपलब्ध है।

- The above is an extract of the detailed format of financial results filed with the Stock Exchange under Regulation 52 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of financial results of the Corporation are available under 'About us - Company Profile' section of the Corporation website www.npcl.nic.in and also in the website of NSE.
- For the other line items referred in Regulation 52 (4) of the SEBI (Listing Obligations and Disclosure Requirements) Regulations 2015, pertinent disclosures have been made to the NSE and also made available on the Corporation website under 'About us - Company Profile' section.

कृते एवं वास्ते, निदेशक मण्डल For and on behalf of the Board of Directors

न्यूक्लियर पावर कॉर्पोरेशन ऑफ इंडिया लिमिटेड

NUCLEAR POWER CORPORATION OF INDIA LIMITED

हस्ताक्षरित Sd/-

मुथुकृष्णन एस Muthukrishnan S

निदेशक (वित्त) एवं मु. वि. अ. Director (Finance) & CFO

डीआईएन DIN : 07611408

हस्ताक्षरित Sd/-

भुवन चंद्र पाठक Bhuwan Chandra Pathak

अध्यक्ष एवं प्रबंध निदेशक Chairman and Managing Director

डीआईएन DIN : 07770198

दिनांक Date : 15/05/2024

स्थान Place : मुंबई Mumbai

If you are desirous of opposing the said Petition, you may send to the Petitioner's Authorised Representative, notice of your intention signed by you or your advocate not later than two days before the date fixed for the hearing of the Petition, the grounds of opposition or a copy of affidavit shall be furnished with such notice.

A Copy of the petition will be furnished by the Petitioner's Authorised Representative on requiring the same and on payment of prescribed charges for the same.

Dated this 17th day of May, 2024

For Ashish O. Lalpuria & Co.,
Company Secretaries

Sd/-
CS Ashish Lalpuria

Authorised Representative for the Petitioners
502, Zee Square, M. G. Road, Opp. Bank of Baroda, Vile Parle (East), Mumbai-400 057 Email: ashish@lalpurialegal.com

ग्लेनमार्क फाउंडेशनने मेरी पौष्टिक रसोईच्या सहाय्या सीझनचा केला समारोप : भारतातील पोषणामध्ये मोठे परिवर्तन



मुंबई, दि. १६ (प्रतिनिधि) : ग्लेनमार्क फाउंडेशनने इडोड्रो इम्फॅक्ट सोल्युशन्सच्या सहकार्याने सुरु केलेल्या "मेरी पौष्टिक रसोई" या पाककला स्पर्धेच्या सहाय्या हंगामाच्या यशस्वी समारोपची घोषणा केली. संपूर्ण भारतराज्य झालेल्या उपक्रमाद्वारे समृद्ध देशी पाककृतींचा उत्सव साजरा करणे आणि प्रचारद्वारे पोषणाचे महत्त्व पटवून देणे आणि कुपोषणाशी लढा देण्याचा, तसेच निरोधी खाण्याच्या सवयी स्वीकारण्यासाठी देशभरगतील लोकांना वद्युक्त करणे हा उद्देश आहे..

सकारात्मक परिणाम : लक्षद्वीप, अंदमान आणि निकोबार द्वीपसमूह आणि जम्मू आणि काश्मीरमधील प्रथमच सहभागासह २५०+ शहरे, २४ राज्ये आणि चार केंद्रशासित प्रदेशांमधून ८०० हून अधिक एंटीज आल्या होत्या.

५० ते ६५ वयोगटातील व्यक्तींकडून सबमिशनमध्ये झालेली वाढ पिढ्यान्पिढ्या पोषण सुधारण्याच्या व्यापक बांधिलकीवर प्रकाश टाकते. स्वयंसेवी संस्था, व्यावसायिक, विद्यार्थी आणि खुला गट, या चार श्रेणींमध्ये सहभागींनी त्यांचे पाक कौशल्य दाखवले.

पाककला उत्कृष्टतेचे उत्सव : एका भव्य कुक ऑफमध्ये भाग घेण्याच्या २५ ऑनलाइन स्पर्धाकांची रमानाथ पय्याडे कॉलेज ऑफ होस्पिटॅलिटी

नवी दिल्ली, दि. १६ (वृत्तसंस्था) : शेअर बाजारत मोठी उलट्टी पाहायला मिळाली.

दुपारच्या सत्रात गुंतवणूकदारांनी केलेल्या खरेदीमुळे सेन्सेक्स पुन्हा ७३००० च्या वर बंद झाला. बँकिंग, आयटी आणि एफएमसीसी शेअर्समध्ये झालेल्या खरेदीमुळे ही वाढ झाली

सेन्सेक्स ६७६ तर निफ्टीमध्ये २०३ अंकांची वाढ

आहे. व्यवहारांती BSE सेन्सेक्स ६७६ अंकांच्या उलट्टीसह ७३,६६४ वर बंद झाला, तर राष्ट्रीय शेअर बाजारचा निफ्टी २०३ अंकांच्या उलट्टीसह २२४०३ अंकांवर बंद झाला. बाजारातील या प्रचंड वाढीमुळे BSE वर सूचीबद्ध शेअर्सच्या वाजार भांडवलत ३ लाख कोटी रुपयांहून अधिक वाढ झाली.

बौएस्वईवर सूचीबद्ध शेअर्सचे मार्केट कॅप ४०७.३५ लाख कोटी रुपयांवर आले, जे गेल्या सत्रात ४०४.२५ लाख कोटी रुपये होते. म्हणजेच, गुंतवणूकदारांच्या संपत्तीत ३.०९ लाख कोटी रुपयांची वाढ झाली. व्यवहारात सर्वात जास्त वाढ आयटी शेअर्समध्ये झाली. यशिवय बँकिंग, एफएमसीसी, आरटी, मेटल्स, एनजी, कॅड्युमर ड्युवरल्स,

PUBLIC NOTICE
Mr. SUHAS DINKAR PHATKAR a member of the Disha Co-op Hsg. Soc. Ltd. having address at Plot No. 68, Jayprakash Nagar, Road No. 3, Goregaon (E), Mumbai-400063 and holding Flat No. 701, 702, 801, 302 in the building of the society, died on 12.3.2023 without making any nomination.

पश्चिम रेल्वे
विद्युत प्रवाह
विद्युत प्रवाह (पश्चिम), पश्चिम रेल्वे, ५ वा मंडळ, अति. विभाग, मुंबई स्टेशन, मुंबई ४०० ००६. क्र. ६-निविदा क्र. BCT/24-25/37 dt. 15.05.2024

मुंबई कर्ज वसुली न्यायाधिकार क्र. ३
विद्युत प्रवाह, उत्तर मंडळ, ३ वा मंडळ, मुंबई, पश्चिम रेल्वे, मुंबई ४०० ००६. क्र. ६-निविदा क्र. ६-१/२०२४

जाहीर सूचना
विद्युत प्रवाह (पश्चिम) या वर, विद्युत प्रवाह (पश्चिम) विभाग, पश्चिम रेल्वे, ५ वा मंडळ, अति. विभाग, मुंबई स्टेशन, मुंबई ४०० ००६. क्र. ६-निविदा क्र. BCT/24-25/36 dt. 14.05.2024

जाहीर सूचना
विद्युत प्रवाह (पश्चिम) या वर, विद्युत प्रवाह (पश्चिम) विभाग, पश्चिम रेल्वे, ५ वा मंडळ, अति. विभाग, मुंबई स्टेशन, मुंबई ४०० ००६. क्र. ६-निविदा क्र. BCT/24-25/37 dt. 15.05.2024

Table with 5 columns: Share Name, Financial Year, and various financial metrics like Dividend, EPS, etc.

जाहीर सूचना
विद्युत प्रवाह (पश्चिम) या वर, विद्युत प्रवाह (पश्चिम) विभाग, पश्चिम रेल्वे, ५ वा मंडळ, अति. विभाग, मुंबई स्टेशन, मुंबई ४०० ००६. क्र. ६-निविदा क्र. BCT/24-25/37 dt. 15.05.2024

जाहीर सूचना
विद्युत प्रवाह (पश्चिम) या वर, विद्युत प्रवाह (पश्चिम) विभाग, पश्चिम रेल्वे, ५ वा मंडळ, अति. विभाग, मुंबई स्टेशन, मुंबई ४०० ००६. क्र. ६-निविदा क्र. BCT/24-25/37 dt. 15.05.2024

निविदा सूचना
शुभ गृह सेक्टर ची सीएचएस लि.
निविदा सूचना (पश्चिम), पश्चिम रेल्वे, मुंबई ४०० ००६. क्र. ६-निविदा क्र. BCT/24-25/36 dt. 14.05.2024

SUNITA सुनिता टूल्स लिमिटेड
सुनिता टूल्स लिमिटेड
सुनिता टूल्स लिमिटेड (कंपनी) द्वारे सुनिता टूल्स लिमिटेड, दि. २९ मे, २०२४ रोजी ६.०० वा, कंपनीच्या बांधणीच्या अंतिम-विशेष सामान्य सभा (इंजीनियर) कंपनीची वारंवारित्वात कार्यवाही पत्रा सर्वे क्र. ६६, एनटी क्र. ७, एनटी, सार्वजनिक रोड, वर्यवर्षी, उद्योग पालना, महाराष्ट्र ४०१ २००८ येथे आयोजित केली आहे.

IX. FINANCIAL ARRANGEMENTS:
1. The Total Fund Requirement for the Open Offer (assuming full acceptances) for the acquisition up to 39,00,000 Equity Shares from all the Public Shareholders of the Target Company at an Offer Price of ₹ 18.25/- (Eighteen Rupees Twenty-Five Paise) per share aggregating to ₹ 7,11,75,000/- (Rupees Seven Crores Eleven Lakh Seventy-Five Thousand Only) ("Maximum Consideration").

Table with 3 columns: ACTIVITY, Actual Date, and details of the activity.

the Open Offer through whom the purchases and settlement of the Offer Shares tendered under the Open Offer shall be made. The contact details of the Buying Broker are as mentioned below.
Name: Ratnakar Securities Private Limited
Address: 304, Sankalp Square - 2, Nr. JalaramMandir, Crossing, Ellisbridge, Ahmedabad-380006